GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA

UNSTARRED QUESTION NO. 1919 TO BE ANSWERED ON JULY 31, 2025

ALLOTMENT AND OCCUPANCY OF HOUSES UNDER PMAY-U

NO. 1919. SHRI ABHISHEK BANERJEE:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the total number of houses completed under the Pradhan Mantri Awas Yojana - Urban (PMAY-U) since its inception along with the number of such houses that remain unoccupied, State-wise;
- (b) whether the Government has the data on the number of completed houses pending allotment or handed over without occupancy and if so, the details thereof and the reasons therefor; and
- (c) whether any surveys, audits or beneficiary tracking exercises have been undertaken to identify issues in allotment, infrastructure readiness or inhabitability and if so, the details of the key findings thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU)

(a) to (c): Ministry of Housing and Urban Affairs (MoHUA) has been implementing Pradhan Mantri Awas Yojana - Urban (PMAY-U) since 25.06.2015 with an aim to provide all weather pucca houses with basic civic amenities to eligible urban beneficiaries across the country. The scheme period has been extended up to 31.12.2025 to complete sanctioned houses without changing the funding pattern and implementation methodology. Based on the learnings from the experiences of implementation of PMAY-U, MoHUA has revamped the scheme and launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for implementation in urban

areas across the country to support 1 crore additional eligible beneficiaries in next five years. PMAY-U 2.0 is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS).

PMAY-U & PMAY-U 2.0 are demand driven scheme. Selection of beneficiaries, under various verticals preferred by the beneficiaries, formulation of projects and execution including allotment of completed houses to the eligible beneficiaries are done by States/Union Territories (UTs).

Based on the project proposal submitted by States/UTs, a total of 119.26 lakh houses including 7.09 lakh under PMAY-U 2.0, have been sanctioned since inception of the scheme by the Ministry. Out of which 112.81 lakh houses have been grounded and 93.61 lakh are completed/delivered to the beneficiaries across the country, as on 14.07.2025. The State/UT-wise details of houses sanctioned, grounded, completed and occupied are at Annexure.

As per the scheme guidelines, the progress is monitored through Geo-tagging of various stages of construction of all houses/projects. In addition, the Third Party Quality Monitoring (TPQM) is mandatory for States/UTs to ensure quality of construction under various components of the Mission by visiting the project site from time to time and advise States/UTs and Urban Local Bodies (ULBs) on quality related issues. Further, Social Audit are conducted by States/UTs through independent agencies to identify and resolve issues related to construction, allotment, infrastructure readiness or inhabitability etc.

State/UT-wise details of houses sanctioned, grounded, completed and occupied under PMAY-U & PMAY-U 2.0

Sr.	-	State/ UT	Details of Houses since inception (Nos)			
No.		State/ UT	Sanctioned	Grounded	Completed	Occupied
1	States	Andhra Pradesh	19,47,297	18,26,698	10,78,686	9,89,302
2		Bihar	4,45,212	2,96,469	1,89,863	1,89,805
3		Chhattisgarh	2,99,922	2,85,392	2,57,171	2,43,419
4		Goa	3,146	3,146	3,145	3,145
5		Gujarat	9,93,877	9,72,208	9,41,419	9,02,584
6		Haryana	1,30,290	90,636	70,522	70,506
7		Himachal Pradesh	12,640	12,640	11,381	11,363
8		Jharkhand	2,43,421	2,10,640	1,59,751	1,56,291
9		Karnataka	5,84,086	5,08,586	3,94,054	3,53,692
10		Kerala	1,61,957	1,55,162	1,34,127	1,34,026
11		Madhya Pradesh	9,66,133	9,45,487	8,68,097	8,55,011
12		Maharashtra	12,49,047	11,49,437	9,93,361	9,18,102
13		Odisha	2,15,339	1,85,963	1,64,880	1,59,534
14		Punjab	1,33,270	1,18,475	97,920	97,618
15		Rajasthan	3,33,815	2,94,639	2,34,698	2,29,363
16		Tamil Nadu	6,70,425	6,69,514	6,07,051	5,58,877
17		Telangana	3,61,755	2,35,023	2,23,627	1,80,755
18		Uttar Pradesh	19,75,035	17,59,770	17,02,317	16,68,382
19		Uttarakhand	63,605	62,793	42,966	39,360
20		West Bengal	6,15,105	6,05,971	4,65,561	4,64,881
Sub- total (States) :-			1,14,05,377	1,03,88,649	86,40,597	82,26,016
21		Arunachal Pradesh	13,379	8,739	8,068	6,852
22	States	Assam	1,84,991	1,69,101	1,30,425	1,30,425
23		Manipur	52,519	49,593	18,397	18,397
24	East	Meghalaya	4,758	4,083	1,995	1,995
25	hE	Mizoram	39,150	39,101	26,596	26,596
26	North	Nagaland	31,067	31,060	29,029	28,997
27		Sikkim	299	299	219	219
28		Tripura	90,989	88,416	78,061	78,061
	tal (N	I.E. States) :-	4,17,152	3,90,392	2,92,790	2,91,542
29	Union Territories	A&N Island	376	376	80	47
30		Chandigarh	1,256	1,256	1,256	1,256
31		DNH & DD	9,947	9,947	9,450	9,113
32		Delhi	29,976	29,976	29,976	29,976
33		J&K	43,856	42,159	32,091	32,091
34		Ladakh	1,283	991	882	882
35		Lakshadweep	-	-	-	-
36		Puducherry	16,442	16,050	11,377	11,377
Sub- to	tal (L	JT) :-	1,03,136	1,00,755	85,112	84,742
Grand - total :-			119.26 Lakh	112.81 Lakh*	93.61 Lakh*	90.92 Lakh*

^{*}Includes 4.01 lakh, 3.41 lakh and 4.90 lakh houses grounded for construction, completed and occupied respectively during PMAY-U mission period pertaining to earlier scheme.